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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed for Pronouncement of Judgment/Hearing in the Court of Chairperson on 26.08.2025 will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2025 (For Judgment)	Arun Kumar Kedia, a suspended Board of Director of Avadh Merchants Pvt. Ltd. Vs. J.P. Financial Services Pvt. Ltd.	Kunal Chatterji	Utsav Mukherjee Saksham Ahuja M. Roy Jyoti A Singh Sakil Ansari-R1
2.	Comp. App. (AT) (Ins) No. 912 of 2024 & I.A. No. 7851, 6868 of 2024 & 1329, 2641 of 2025 Part Heard	JM Financial Asset Reconstruction Company Ltd. Vs. ASK Trusteeship Services Pvt. Ltd. & Ors.	Raunak Dhillon	Sanjeev Kumar Sharma Diksha Gupta- R1 Gaurav Katiyar- IRP inperson Tanveer Vaijayant Paliwal Siddhant Kant- RP
3.	Comp. App. (AT) (Ins) No. 926 of 2024 & I.A. No. 2637 of 2025 Part Heard	Santosh Kumar Vs. ASK Trusteeship Services Pvt. Ltd. & Anr.	Kartik Nayar	Sanjeev Kumar Sharma Arunav Guha Diksha Gupta- R1 Gaurav Katiyar- IRP Krish Tanveer Vaijayant Paliwal Siddhant Kant- RP
4.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesh Mansukhbai Rathod, Interim Resolution Professional & Ors.	Anuj P. Agarwala	Mahesh Agarwal Ankur Saighal- R4

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5.	Comp. App. (AT)	Authum Investment &	Mahesh Agarwal	Aayush Agarwala
	(Ins) No. 588 of	Infrastructure Ltd.		Kunj Mehra
	2025	Vs.		
		Canara Bank & Ors.		
	Part Heard			
6.	Comp. App. (AT)	Lyka Labs Ltd.	Rashid Boatwalla	Lakshay Sharma
	(Ins) No. 726 of	Vs.		
	2024	Modi Lifecare Industries Ltd.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar